

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.09.2022

Appeal No. 731 of 2021

R. Mugunthan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Rahul Balaji, Advocate for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and
Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

ORDER:

1. List this appeal on October 11, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

05.09.2022
msb